

Renewal Notice/Proforma Invoice
Annual Subscription for RBI Bulletin - Year 2000

Subscription for monthly RBI Bulletin for the calendar year 2000 (January-December) is open during November-December 1999. The subscription rate for the year 2000 is as follows:

Annual Subscription in India - Rs.1,200/- (Inclusive of Registered Book Postage) and Abroad-US \$400 (By Air-Mail). Price of a single copy in India is Rs.120/- and abroad US\$ 40. Concessional subscription rate for public libraries, academic institutions, full time teachers and research students in India is Rs.800/ -

The Reserve Bank of India Bulletin is also available on Internet at
<http://www.bulletin.rbi.org.in>

Payment should be made by *Demand Draft/ Crossed Cheque/Pay Order* drawn in favour of *Reserve Bank of India* and payable at *Mumbai* only. The forwarding letter enclosing DD/ Crossed -Cheque/Pay Order should be addressed to

The Director
Division of Reports, Reviews and Publications
Department of Economic Analysis and Policy
Reserve Bank of India
City lee Building, 2nd floor
Perin Nartman Street, Fort
Mumbai - 400 001

Kindly ensure that your subscription for the year 2000 reaches us by December 31, 1999.

Please mention your *correct postal address with Pin Code and subscription number* (if already a subscriber) in your forwarding letter for despatching the copies of RBI Bulletin promptly.

Kindly read the following instructions carefully before remitting your subscription.

Instruction -

- (i) RBI Bulletin is brought out separately in **Hindi** and **English**. Please indicate clearly whether the subscription is for the **Hindi** or **English** version. Annual subscription is the same either for the Hindi or the English version.
- (ii) Concessional subscription is applicable to Public Libraries and Academic Institutions in India and also to full-time Teachers in Economics, Statistics, Commerce and Business Management, in Universities and Colleges, provided the request is forwarded through the Head of the Institution.
- (iii) In case your subscription is not received before the due date indicated above, we may not be in a position to supply the back issues.
- (iv) No claim for refund of subscription payment will be entertained under any circumstances.
- (v) No separate receipt/bill or invoice In duplicate/triplicate will be issued in advance.
- (vi) Receipt towards payment will be issued only after realisation of DD/Crossed Cheque/Pay Order.